

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -1993
ANSWERED ON - 03/08/2022

INTRODUCTION OF THE 'CREAMY LAYER' CONCEPT IN THE SCHEDULED CASTE CATEGORY

1993. SMT PRIYANKA CHATURVEDI

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether Government plans to introduce the concept of 'creamy layer' in the Scheduled Caste category;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether there has been an increase in the number of girls getting National Overseas Scholarship in the past five years; and
- (d) if so, details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI A. NARAYANASWAMY)

(a) & (b) The Scheduled Castes (SC) are notified under the provisions of Article 341 of the Constitution of India, under which there is no provision of exclusion of creamy layer.

(c) & (d) 30% of the National Overseas Scholarship awards for each year are earmarked for women candidates. Gender-wise data of selected candidates under National Overseas Scholarship for SC etc. for last five years is as follows:

Year	2018-19	2019-20	2020-21	2021-22	2022-23
Male	65	70	69	86	89
Female	35	30	31	39	36
Total	100	100	100	125	125
